GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION No. 3052 TO BE ANSWERED ON 19.03.2025

Facilities to Local People by South Eastern Coalfields Limited

3052. Shri Chintamani Maharaj:

Will the Minister of COAL be pleased to state:

- (a) the facilities provided by South Eastern Coalfields Limited (SECL) to the local people and workers in Chhattisgarh; and
- (b) the details of the development works carried out under Corporate Social Responsibility (CSR) funds and other heads in various districts of Chhattisgarh during each of the last five years and the current year?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a): The facilities provided by South Eastern Coalfields Limited (SECL) under CSR through various CSR activities are related to different themes viz. Healthcare, Education, Water Supply, Rural Development, etc., primarily for development of local populace residing within 25 KMs from SECL project sites/ mines/ Area HQ/ Company HQ and also for people residing in the operating state of SECL i.e. Chhattisgarh and Madhya Pradesh. Moreover, SECL also provides a wide range facilities to the <u>local populace</u> by providing safe & free drinking water, better roads, organising periodical medical check-up camps/eye camps in affected and nearby villages, free OPD facilities in the dispensary / hospitals of the Company and vocational training to landless people displaced by the project.

Further, SECL also provides <u>facilities at the various R&R sites</u> such as buildings for primary schools, shopping centres, buildings for community centres, buildings for health centres, wells, hand pumps, approach roads, Electric poles and electric wires and playgrounds as per the Act/Policy.

Further, SECL has a range of welfare initiatives in place for its <u>employees/workers</u>. These initiatives focus on improving the well-being, safety, and quality of life for human capital. The key welfare measures by SECL to its <u>workers</u> are:

1. Health and Medical Facilities

• **Healthcare Centres:** SECL runs a number of health centres and dispensaries across its mining areas, providing primary and emergency medical care to employees and their families. The central Hospitals at Area provide emergency medical services and inpatient treatment to employees and their families.

- **Free Medical Services:** Employees and their dependents are offered free medical treatment, including in-house medical care and the provisions of treatment at empanelled hospitals.
- Medical Camps: Periodic health check-up camps are organized to monitor the health status of workers, especially in areas like respiratory health, which is critical for mining personnel

2. Housing and Accommodation

- **Residential Quarters:** SECL provides residential facilities to its employees, especially in mining regions where housing is a critical concern. These quarters are maintained and offer basic amenities.
- **Family Welfare:** Efforts are made to ensure that the families of employees have access to amenities like clean drinking water, electricity and sanitation.

3. Education and Skill Development

- **Schools for Children:** SECL runs schools in its mining areas, providing education to the children of employees.
- Scholarships and reimbursement of Tuition Fee: Scholarships are provided to the children of employees who excel in their academic pursuits. There are provisions of reimbursement of tuition fee of the dependents of employee for engineering and medical education au government institutes.
- **Skill Development Programs:** SECL organizes various training and development programs to upskill its employees, improving their employability and career growth opportunities.

4. Retirement Benefits

- **Pension and Gratuity:** SECL offers comprehensive retirement benefits, including Coal Mines Pension Scheme, Gratuity, and Coal Mines Provident Fund (CMPF) to its employees.
- **Post-Retirement Welfare:** SECL has welfare schemes in place for retired employees, offering post-retirement medical benefits and other postretirement support services.

5. Financial Assistance and Loans

• **Housing Loans/ Car Loan:** SECL provides employees with low-interest loans to construct or purchase houses and/or car.

6. Cultural and Recreational Activities

- **Sports and Recreation:** SECL encourages employees to participate in sports and cultural activities. The company organizes sports events, cultural festivals, and competitions for both employees and their families.
- Clubs and Societies: Employees and their families can engage themselves in social and recreational clubs within the company, helping foster a healthy work-life balance.

7. Women's Welfare

- SECL ensures equal opportunities for women in its workforce, with policies in place to prevent discrimination and promote gender equality.
- Women employees are also provided with maternity leave, childcare facilities, creche at workplace and other benefits to balance work and family responsibilities.

Further, the facilities provided to Contractors' Workers in SECL are as follows:

- First Aid facility in Mines Premises.
- Medical OPD and indoor facility in company hospital are being provided to contractor workers on producing I/Card.
- Drinking Water and sanitary facilities.
- Personal Protection/ Safety Equipment as per terms of contract
- Ambulance facility.
- Canteen and Creche facility.
- Group Personal Accident Insurance as per terms of contract.
- Corporate salary package with Eight Nationalized Banks viz SBI, PNB, BOB, UCO Bank, BOI, Indian bank, UBI. The aforesaid Banks are also providing personal accidental insurance coverage of Rs. 40 Lakhs in case of death or for permanent total disability and other facilities as per MoU signed between Coal India Ltd and different banks.
- Social Security as per statute, including ex-gratia of Rs 15 lakh to the next of kin of contractor worker in case of mine accident and even during Covid -19, similar amount was also paid to the next kin of contractor workers of SECL who died due to COVID-19.
- The contractor workers are also covered under CMPF/EPF & Employees Compensation ACT. In addition, contractor workers are paid minimum Wages (Central) engaged in non- mining activities and in case of contractor workers engaged in mining activities are being paid wages as per High Power Committee of CIL. (HPC Wages are midway between wages prescribed by Central Government under the Minimum Wages Act 1948 for the workers employed in the scheduled employment for non- coal mines and the wages payable to the lowest category of regular workers i.e Cat-I of NCWA-XI for CIL and SCCL.)
- Education facility to the children of Contractor workers in project school of SECL is also being provided.

(b): Various development works done in the concerned districts of Chhattisgarh by SECL during last five years (year-wise) and the current year i.e. 2024-25, under Corporate Social Responsibility (CSR) head (Sector-wise) is detailed hereunder:

Financial Year	Healthcare	Education	Water Supply	Environmental Sustainability	Rural Development	Others	Total
2019-20	18.50	0.91	0.69	5.62	1.94	56.99	84.65
2020-21	26.44	4.74	0.24	0.11	2.24	4.56	38.33
2021-22	45.55	15.32	0.00	4.36	5.14	9.45	79.82
2022-23	35.72	12.77	0.00	0.42	2.48	7.89	59.28
2023-24	32.07	7.25	0.00	0.24	6.54	6.97	53.07
2024-25(C urrent)	13.40	5.12	0.00	1.09	4.25	1.49	25.35
Total	171.68	46.11	0.93	11.84	22.59	87.35	340.50

District wise CSR expenditure of SECL in Chhattisgarh State is detailed below:

(Rs. in Crore)

Name of District in Chhattisgarh	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Grand Total
Balrampur	0.42			0.11		0.92	1.45
Balrampur- Ramanujganj			3.52				3.52
Bastar			0.21		0.04		0.24
Bilaspur	21.65	11.45	10.32	0.96	1.98	4.18	50.54
Gaurella- Pendra- Marwahi			0.2				0.2
Janjgir- Champa			0.25				0.25
Korba	0.99	4.51	7	5.41	11.74	8.99	38.64
Koriya	0.12	0.01	0.32	0.06	3.69		4.2
Raigarh	0.36	1.36	7.25	5.96	1.67	3.86	20.47
Raipur	0.02	0.27	0.31	2.83	6.31	0.69	10.42
Surajpur	1.15	1.11	0.89	0.73	0.66		4.53
Surguja		2.93	1.6	0.18	0.6	0.59	5.91
Other districts of Chhattisgarh	58.49	12.88	10.88	25.52	9.29	2.13	119.19
Administrativ e Expenditure in CG	0.49	3.33	2.33	2.73	3.02		11.9
Grand Total	83.69	37.86	45.07	44.49	39	21.35	271.46

Overall, SECL's CSR expenditure reflects a strategic shift towards targeted investments, adapting to evolving community needs while maintaining a strong focus on improving health, education, environmental sustainability, rural development projects etc.

The details of the development works done under other heads in various districts of Chhattisgarh during each of the last five years and the current year is as under:

- Providing filtered Mine water in various villages.
- Construction of Community/ Multipurpose Hall.
- Modification of existing Stadiums.
- Construction of Boundary Wall of Schools/Townships, etc.
- Construction of Sewerage Treatment Plants
- Construction of Approach Road/Village Road, etc.
- Construction of Cement concrete road with pavement, culverts, etc.
- Strengthening and widening of existing roads.
- Re-carpeting of PWD Road.
- Construction of Hostels.
- Construction of Badminton Court, Tennis Court, etc.
- Addition of ICU Unit at Hospital.
- Construction/Modernisation of Sport Complex.
